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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 36209-36238 /Genl./Circulation/West/THC/2026

Dated, Delhi the 08/8/26

Sub.- Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of letter No. 34201-34265/R.R (Criminal)/South/Saket/2026 dated 04.08.2026 along with its enclosure i.e. Annexure 'A' (Record of 208 Cases under section 138 NI Act for the year 2022 are identified by Record Room (Criminal), South District during the period w.e.f. 21.07.2026 to 31.07.2026 for weeding out) bearing Diary No. 9821 dated 07.08.2026 received, on the subject cited above, from Dr. Saurabh Kulshreshtha, Ld. District Judge - 04/Ld. Officer-In-Charge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision/Case/Petition/Matter, if any, of the Cases mentioned in the Annexure 'A' (Record of 208 Cases under section 138 NI Act for the year 2022 are identified by Record Room (Criminal), South District during the period w.e.f. 21.07.2026 to 31.07.2026 for weeding out) be sent to Record Room Sessions, South District through Official E-Mail ID : rrst.ddc@ddc.nic.in within 30 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision/Case/Petition/Matter pending of the Cases as mentioned in the Annexure 'A' (Record of 208 Cases under section 138 NI Act for the year 2022 are identified by Record Room (Criminal), South District during the period w.e.f. 21.07.2026 to 31.07.2026 for weeding out), for information and necessary compliance:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services dealing with Criminal Matters, West District, Tis Hazari Courts, Delhi.
2. Branch Incharge, Record Room (Sessions/Criminal), West District, Tis Hazari Courts, Delhi.
3. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as Website of West District.
4. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.



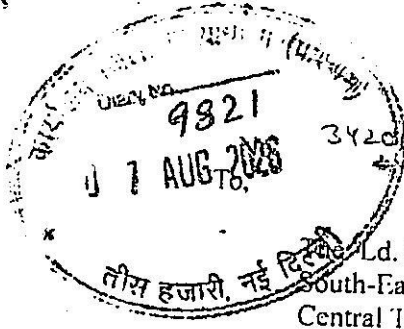
(Harish Kumar)

District Judge (Commercial Court) - 04/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

Gen.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.



3420 - 34265 /R.R (Criminal)/South/Saket/2026

Dated: 4/8/26

Ld. Principal District & Sessions Judges,
South-East District/ New Delhi District PHC/ Rouse Avenue Courts/
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East KKD/
Shahadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tariff Singh).
Ref.: Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Respected Sir/Madam,

This is to apprise you that the records of 208 cases under section 138 NI Act for the year 2022 in Record Room (Criminal). South District, have been identified during the period w.e.f. 21.07.2026 to 31.07.2026, which have to be weeded out. A list of these files is annexed as Annexure 'A'.

It is, therefore, requested to direct the concerned officer to circulate the same to the Courts in your district and the concerned Officer(s)/Official(s) may please be impressed upon to inform at the earliest as to whether any appeal or matter in respect of the cases/ petitions shown in Annexure-'A' are pending before their Courts/ Trial Courts/any other Courts, and confirmation in this respect be also sent to Record Room Sessions, South District on the official e-mail id i.e. rrst.ddc@ddc.nic.in within 30 days so that the relevant records pertaining to such pending appeals or matters may not be destroyed.

It is further submitted that in case no reply is received within the stipulated period of 30 days then it will be presumed that there is no such Appeal, Revision or any other matter in respect to the list of cases specified in Annexure 'A' is pending.

This is issued with the prior approval of the Ld. Principal District & Sessions Judge, South District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

(Dr. Saurabh Kulshrestha)
District Judge-04/Officer In-Charge,
Record Rooms, South District,
Saket Court Complex, New Delhi

Encl. : Annexure-'A'.

Copy forwarded for information to :-

1. The PS to the Ld. principal District & Sessions Judge, South District, Saket Courts Complex.
2. Copy to Branch In-Charge of R & I Branch, South District with the direction to circulate and upload the list of cases specified in Annexure-'A' on the Layers platform of South District and also to circulate it on the official e-mail Id's of the Courts of District Courts South to obtain confirmation or reply with regard to the pendency of any appeal or any other matter in respect thereof and to provide compliance report with proof of circulation within two days after receiving this letter to the Branch In-charge, Record Room South, New Delhi.

Annexure A

323	CT Cases/46286/2019	DLST02-062475-2019	M/S HERO FINCORP LTD Vs MAHANANDA RAJENDRA DUDHBHATE	22-08-2022	SETTLED IN LOK ADALAT	5-57	5032
324	CT Cases/661/2020	DLST02-064526-2019	M/S HERO FINCORP LTD Vs SUDHIR SAYAJI PHATANGARE	22-08-2022	SETTLED IN LOK ADALAT	5-61	5033
325	CT Cases/691/2020	DLST02-064539-2019	M/S HERO FINCORP LTD Vs MAHADEV BHAGVAN KESKAR	22-08-2022	SETTLED IN LOK ADALAT	5-63	5034
326	CT Cases/835/2020	DLST02-064968-2019	M/S HERO FINCORP LTD Vs RAM PRAKASH RAMANALAL	22-08-2022	SETTLED IN LOK ADALAT	5-55	5035
327	CT Cases/1221/2020	DLST02-064433-2019	M/S HERO FINCORP LTD Vs SHUBHRANTA NAYAK	22-08-2022	SETTLED IN LOK ADALAT	5-71	5036
328	CT Cases/1994/2020	DLST02-000173-2020	M/S HERO FINCORP LTD Vs PUKHRAJ RAMCHANDER	22-08-2022	SETTLED IN LOK ADALAT	5-59	5037
329	CT Cases/2068/2020	DLST02-000907-2020	M/S CAPITAL TRUST LTD Vs SUBHALAXMI NAYAK	22-08-2022	SETTLED IN LOK ADALAT	5-83	5038
330	CT Cases/2070/2020	DLST02-000906-2020	M/S CAPITAL TRUST LTD Vs MOBUNA KAHN	22-08-2022	SETTLED IN LOK ADALAT	5-87	5039
331	CT Cases/2072/2020	DLST02-000902-2020	M/S CAPITAL TRUST LTD Vs SHARANDEEP SINGH	22-08-2022	SETTLED IN LOK ADALAT	5-83	5040
332	CT Cases/2313/2020	DLST02-001178-2020	M/S RBL BANK LTD. Vs NIRAJAN PAL	22-08-2022	DISMISSED AS WITHDRAWN	5-71	5041
333	CT Cases/2314/2020	DLST02-001153-2020	M/S RBL BANK LTD. Vs MANJU KANWAR AND ORS	22-08-2022	DISMISSED AS WITHDRAWN	5-71	5042
334	CT Cases/3101/2020	DLST02-002993-2020	M/S HERO FINCORP LTD Vs DHANANJAY BALAJIRAO BHOSALE	22-08-2022	SETTLED IN LOK ADALAT	5-55	5043
335	CT Cases/3111/2020	DLST02-002998-2020	M/S HERO FINCORP LTD Vs PURUSHOTTAM LAXMAN MIDGULE	22-08-2022	SETTLED IN LOK ADALAT	5-55	5044
336	CT Cases/3913/2020	DLST02-004680-2020	M/S THE AMOLP. FACTORY Vs DAVVNEET SINGH	22-08-2022	COMPOUNDED	5-172	5045
337	CT Cases/3919/2020	DLST02-004797-2020	M/S HERO FINCORP LTD Vs DHARMINDER SINGH	22-08-2022	SETTLED IN LOK ADALAT	5-61	5046
338	CT Cases/3954/2020	DLST02-001156-2020	M/S RBL BANK LTD. Vs UJJAL CHAKRABORTY	22-08-2022	DISMISSED AS WITHDRAWN	5-69	5047
339	CT Cases/2672/2020	DLST02-002254-2020	LOANTAP CREDIT PRODUCTS PVT. LTD Vs MANIRAJAN U	23-08-2022	COMPOUNDED	5-95	5048
340	CT Cases/2754/2020	DLST02-002555-2020	LOANTAP CREDIT PRODUCTS PVT. LTD. Vs SANDEEP RAMANAND GUPTA	23-08-2022	COMPOUNDED	5-103	5049
341	CT Cases/2801/2020	DLST02-002602-2020	LOANTAP CREDIT PRODUCTS PVT. LTD. Vs PRAVEEN SINGH	23-08-2022	ABATED	5-81	5050
342	CT Cases/11175/2019	DLST02-018533-2019	M/S CAPITAL TRUST LTD Vs RAN BAHADUR SINGH	24-08-2022	COMPOUNDED	5-101	5051
343	CT Cases/11282/2019	DLST02-006474-2019	M/S CAPITAL TRUST LTD Vs GULAB	24-08-2022	COMPOUNDED	5-81	5052
344	CT Cases/19631/2019	DLST02-031373-2019	M/S CAPITAL TRUST LTD Vs OM PRAKASH	24-08-2022	COMPOUNDED	5-103	5053

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345	CT Cases/19878/2019	DLST02-016154-2019	M/S CAPITAL TRUST LTD Vs CHANDA	24-08-2022	COMPOUNDED	5-81	5054
346	CT Cases/19926/2019	DLST02-016215-2019	M/S CAPITAL TRUST LTD Vs TASLIM	24-08-2022	COMPOUNDED	5-81	5055
347	CT Cases/24231/2019	DLST02-036224-2019	M/S CAPITAL TRUST LTD Vs TARIF KHAN ✓	24-08-2022	COMPOUNDED	5-105	5056
348	CT Cases/11138/2019	DLST02-018511-2019	M/S CAPITAL TRUST LTD Vs MOHD SAJID TAQI ✓	26-08-2022	COMPOUNDED	5-81	5057
349	CT Cases/11140/2019	DLST02-018510-2019	M/S CAPITAL TRUST LTD Vs DILSAD ✓	26-08-2022	COMPOUNDED	5-81	5058
350	CT Cases/11145/2019	DLST02-018506-2019	M/S CAPITAL TRUST LTD Vs JAGPAL SINGH ✓	26-08-2022	COMPOUNDED	5-79	5059
351	CT Cases/11146/2019	DLST02-018547-2019	M/S CAPITAL TRUST LTD Vs PAWAN KUMAR ✓	26-08-2022	COMPOUNDED	5-81	5060
352	CT Cases/11147/2019	DLST02-018505-2019	M/S CAPITAL TRUST LTD Vs MOHAMMAD ASLAM ✓	26-08-2022	COMPOUNDED	5-81	5061
353	CT Cases/11154/2019	DLST02-018522-2019	M/S CAPITAL TRUST LTD Vs MOHIT KUMAR ✓	26-08-2022	COMPOUNDED	5-79	5062
354	CT Cases/11157/2019	DLST02-018520-2019	M/S CAPITAL TRUST LTD Vs TALEVAR ✓	26-08-2022	COMPOUNDED	5-81	5063
355	CT Cases/12037/2019	DLST02-019448-2019	M/S CAPITAL TRUST LTD Vs RAZI AHMAD ✓	26-08-2022	COMPOUNDED	5-79	5064
356	CT Cases/4433/2020	DLST02-006617-2020	OXYZO FINANCIAL SERVICES PRIVATE LIMITED Vs M/S WINLAND EXPORTS AND ORS ✓	29-08-2022	COMPOUNDED	5-203	5065
357	CT Cases/4770/2020	DLST02-008347-2020	HARI SHANKAR STEEL CORPORATION Vs ARJUN MAHTO ✓	29-08-2022	COMPOUNDED	5-165	5066
358	CT Cases/20531/2019	DLST02-028937-2019	M/S HERO FINCORP LTD Vs M BADRAIAH SWAMY ✓	30-08-2022	ABATED	5-77	5067
359	CT Cases/20747/2019	DLST02-028879-2019	M/S HERO FINCORP LTD Vs MOHSINSHA H SHAHMADAR ✓	30-08-2022	DISMISSED AS WITHDRAWN	5-63	5068
360	CT Cases/2326/2020	DLST02-001302-2020	JOGINDER SINGH SEJWAL Vs M/S SONARK TILES AND FLOORINGS PVT LTD AND ORS ✓	30-08-2022	DISMISSED IN DEFAULT	5-127	5069
361	CT Cases/5356/2020	DLST02-010095-2020	SHALIMAR PAINTS LTD Vs AWADH KISHORE SHUKLA ✓	30-08-2022	COMPOUNDED	5-115	5070
362	CT Cases/5662/2020	DLST02-011628-2020	UMESH SHARMA Vs JASWANT ✓	30-08-2022	COMPOUNDED	5-193	5071
363	CT Cases/10033/2019	DLST02-015272-2019	M/S CAPITAL TRUST LTD Vs ANITA DE ✓	31-08-2022	COMPOUNDED	5-85	5072
364	CT Cases/10875/2019	DLST02-016893-2019	M/S CAPITAL TRUST LTD Vs JAGMOHAN ✓	31-08-2022	COMPOUNDED	5-91	5073
365	CT Cases/25325/2019	DLST02-027929-2019	M/S CAPITAL TRUST LTD Vs THANA SINGH ✓	31-08-2022	COMPOUNDED	5-91	5074
366	CT Cases/41150/2019	DLST02-056422-2019	M/S CAPITAL TRUST LTD Vs SALIM ✓	31-08-2022	COMPOUNDED	5-69	5075
367	CT Cases/41201/2019	DLST02-056430-2019	M/S CAPITAL TRUST LTD Vs DHARMENDRA KUMAR ✓	31-08-2022	COMPOUNDED	5-67	5076
368	CT Cases/3430/2020	DLST02-003641-2020	PRATEEK SINGH Vs KAVITAKESHWANI @ KAVITA KESWANI AND ORS ✓	04-08-2022	ACQUITTED	5-315	5077
369	CT Cases/5565/2020	DLST02-011113-2020	NEERAJ Vs VISHESH SINGH YADAV ✓	18-08-2022	ACQUITTED	5-315	5078
370	GD NO. 0071A	Not Alloted	DECEASED NAME JOGINDER YESU DASS ✓	12-09-2021	DISPOSED OFF	5-465	5079
371	CT Cases/30598/2019	DLST02-043577-2019	SHANU GUPTA Vs RAJ KUMAR ✓	24-08-2022	ACQUITTED	5-305	5080
372	CT Cases/30599/2019	DLST02-043576-2019	SHANU GUPTA Vs RAJ KUMAR ✓	24-08-2022	ACQUITTED	5-275	5081

SEPTEMBER, 2022							
Sr. No.	CT NO.	CNR NO.	CASE TITLE	Date of Decision	Decision Type	Paging	Goshwara
1	CT Cases/19684/2019	DLST02-031556-2019	M/S CAPITAL TRUST LTD Vs AMIT ARORA ✓	01-09-2022	COMPOUNDED	5-71	5082
2	CT Cases/20773/2019	DLST02-016418-2019	M/S CAPITAL TRUST LTD Vs SHANT ✓	01-09-2022	COMPOUNDED	5-77	5083
3	CT Cases/20783/2019	DLST02-016411-2019	M/S CAPITAL TRUST LTD Vs RAVINDER KUMAR ✓	01-09-2022	COMPOUNDED	5-75	5084
4	CT Cases/20793/2019	DLST02-016382-2019	M/S CAPITAL TRUST LTD Vs AHSAAN ✓	01-09-2022	COMPOUNDED	5-75	5085
5	CT Cases/20812/2019	DLST02-016423-2019	M/S CAPITAL TRUST LTD Vs INTAZAR ✓	01-09-2022	COMPOUNDED	5-73	5086
6	CT Cases/20819/2019	DLST02-016351-2019	M/S CAPITAL TRUST LTD Vs RAHMAN ALI ✓	01-09-2022	COMPOUNDED	5-73	5087
7	CT Cases/20821/2019	DLST02-016353-2019	M/S CAPITAL TRUST LTD Vs KIRAN DEVI ✓	01-09-2022	COMPOUNDED	5-73	5088
8	CT Cases/20822/2019	DLST02-016354-2019	M/S CAPITAL TRUST LTD Vs ROHIT KUMAR ✓	01-09-2022	COMPOUNDED	5-77	5089
9	CT Cases/20836/2019	DLST02-016399-2019	M/S CAPITAL TRUST LTD Vs SHABANAM ✓	01-09-2022	COMPOUNDED	5-77	5090
10	CT Cases/26337/2019	DLST02-028555-2019	M/S HERO FINCORP LTD Vs NASEEM ARSHAD KHAN ✓	01-09-2022	DISMISSED AS WITHDRAWN	5-55	5091
11	CT Cases/26345/2019	DLST02-028443-2019	M/S HERO FINCORP LTD Vs NOORAJAHAN ACHCHE MIYAN ✓	01-09-2022	DISMISSED AS WITHDRAWN	5-59	5092
12	CT Cases/26346/2019	DLST02-028441-2019	M/S HERO FINCORP LTD Vs SYAM GIRI ✓	01-09-2022	DISMISSED AS WITHDRAWN	5-59	5093
13	CT Cases/26353/2019	DLST02-028566-2019	M/S HERO FINCORP LTD Vs AKSHAY GUPTA ✓	01-09-2022	DISMISSED AS WITHDRAWN	5-61	5094
14	CT Cases/26360/2019	DLST02-028579-2019	M/S HERO FINCORP LTD Vs AKASH DEWAL ✓	01-09-2022	DISMISSED AS WITHDRAWN	5-59	5095
15	CT Cases/26362/2019	DLST02-028453-2019	M/S HERO FINCORP LTD Vs WILSON BABU LAL ✓	01-09-2022	DISMISSED AS WITHDRAWN	5-59	5096
16	CT Cases/26367/2019	DLST02-028583-2019	M/S HERO FINCORP LTD Vs NEHA PANKAJ GEILOT ✓	01-09-2022	DISMISSED AS WITHDRAWN	5-59	5097
17	CT Cases/26370/2019	DLST02-028460-2019	M/S HERO FINCORP LTD Vs SANDEEP BHATI ✓	01-09-2022	DISMISSED AS WITHDRAWN	5-59	5098
18	CT Cases/26376/2019	DLST02-028542-2019	M/S HERO FINCORP LTD Vs SAMUN ✓	01-09-2022	DISMISSED AS WITHDRAWN	5-59	5099
19	CT Cases/26383/2019	DLST02-028467-2019	M/S HERO FINCORP LTD Vs SUMIT KUMAR ✓	01-09-2022	DISMISSED AS WITHDRAWN	5-59	5100
20	CT Cases/26397/2019	DLST02-028476-2019	M/S HERO FINCORP LTD Vs IRSHAD ALI ✓	01-09-2022	DISMISSED AS WITHDRAWN	5-63	5101
21	CT Cases/26398/2019	DLST02-028478-2019	M/S HERO FINCORP LTD Vs MOHD ARIF ✓	01-09-2022	DISMISSED AS WITHDRAWN	5-69	5102
22	CT Cases/26420/2019	DLST02-028448-2019	M/S HERO FINCORP LTD Vs NAVAZIS HUSSAIN ✓	01-09-2022	DISMISSED AS WITHDRAWN	5-59	5103
23	CT Cases/26425/2019	DLST02-028512-2019	M/S HERO FINCORP LTD Vs SANTOSH JHAULAL ✓	01-09-2022	DISMISSED AS WITHDRAWN	5-57	5104
24	CT Cases/26426/2019	DLST02-028491-2019	M/S HERO FINCORP LTD Vs YASODA DEVI ✓	01-09-2022	DISMISSED AS WITHDRAWN	5-59	5105
25	CT Cases/26432/2019	DLST02-028503-2019	M/S HERO FINCORP LTD Vs SATENDRA SINGH ✓	01-09-2022	DISMISSED AS WITHDRAWN	5-61	5106
26	CT Cases/26441/2019	DLST02-028498-2019	M/S HERO FINCORP LTD Vs AVDHESH VIRENDRA ✓	01-09-2022	DISMISSED AS WITHDRAWN	5-59	5107
27	CT Cases/27318/2019	DLST02-029291-2019	M/S HERO FINCORP LTD Vs MANOJ KUMAR ✓	01-09-2022	DISMISSED AS WITHDRAWN	5-63	5108
28	CT Cases/27322/2019	DLST02-029292-2019	M/S HERO FINCORP LTD Vs RAKESH KUMAR ✓	01-09-2022	DISMISSED AS WITHDRAWN	5-63	5109
29	CT Cases/27339/2019	DLST02-029331-2019	M/S HERO FINCORP LTD Vs LAXMI BABU LAL ✓	01-09-2022	DISMISSED AS WITHDRAWN	5-65	5110
30	CT Cases/27340/2019	DLST02-029322-2019	M/S HERO FINCORP LTD Vs KADIM ✓	01-09-2022	DISMISSED AS WITHDRAWN	5-75	5111

31	CT Cases/27354/2019	DLST02-029296-2019	M/S HERO FINCORP LTD Vs AMIT KUMAR	01-09-2022	DISMISSED AS WITHDRAWN	5-69	5112
32	CT Cases/27358/2019	DLST02-029297-2019	M/S HERO FINCORP LTD Vs MO .AAJAM	01-09-2022	DISMISSED AS WITHDRAWN	5-69	5113
33	CT Cases/27362/2019	DLST02-029309-2019	M/S HERO FINCORP LTD Vs SHYAMVIR RAMSING	01-09-2022	DISMISSED AS WITHDRAWN	5-71	5114
34	CT Cases/27363/2019	DLST02-029298-2019	M/S HERO FINCORP LTD Vs NARESH PAL SINGH	01-09-2022	DISMISSED AS WITHDRAWN	5-69	5115
35	CT Cases/27365/2019	DLST02-029299-2019	M/S HERO FINCORP LTD Vs BASIM ABDUL SALIM	01-09-2022	DISMISSED AS WITHDRAWN	5-67	5116
36	CT Cases/27368/2019	DLST02-029300-2019	M/S HERO FINCORP LTD Vs CHHAYA	01-09-2022	DISMISSED AS WITHDRAWN	5-69	5117
37	CT Cases/27372/2019	DLST02-029295-2019	M/S HERO FINCORP LTD Vs MANDAKINI RAJPUT	01-09-2022	DISMISSED AS WITHDRAWN	5-65	5118
38	CT Cases/27375/2019	DLST02-029338-2019	M/S HERO FINCORP LTD Vs SASHANK PATHAK	01-09-2022	DISMISSED AS WITHDRAWN	5-69	5119
39	CT Cases/27378/2019	DLST02-029339-2019	M/S HERO FINCORP LTD Vs KISHAN SINGH	01-09-2022	DISMISSED AS WITHDRAWN	5-63	5120
40	CT Cases/27379/2019	DLST02-029305-2019	M/S HERO FINCORP LTD Vs DINESH KASHI NATH	01-09-2022	DISMISSED AS WITHDRAWN	5-63	5121
41	CT Cases/27382/2019	DLST02-029307-2019	M/S HERO FINCORP LTD Vs URMILA DEVI	01-09-2022	DISMISSED AS WITHDRAWN	5-63	5122
42	CT Cases/27384/2019	DLST02-029344-2019	M/S HERO FINCORP LTD Vs IMRAN	01-09-2022	DISMISSED AS WITHDRAWN	5-63	5123
43	CT Cases/27385/2019	DLST02-029345-2019	M/S HERO FINCORP LTD Vs SANKET KUMAR	01-09-2022	DISMISSED AS WITHDRAWN	5-69	5124
44	CT Cases/27389/2019	DLST02-029302-2019	M/S HERO FINCORP LTD Vs MOHD RAFI	01-09-2022	DISMISSED AS WITHDRAWN	5-63	5125
45	CT Cases/27391/2019	DLST02-029315-2019	M/S HERO FINCORP LTD Vs JAHIR AHMAD	01-09-2022	DISMISSED AS WITHDRAWN	5-69	5126
46	CT Cases/27392/2019	DLST02-029312-2019	M/S HERO FINCORP LTD Vs DHARMENDRA BABLAL	01-09-2022	DISMISSED AS WITHDRAWN	5-61	5127
47	CT Cases/40818/2019	DLST02-055999-2019	M/S HERO FINCORP LTD Vs CHAUHAN GHUGHABHAI	01-09-2022	DISMISSED AS WITHDRAWN	5-67	5128
48	CT Cases/40821/2019	DLST02-056625-2019	LIMBAABHAI	01-09-2022	DISMISSED AS WITHDRAWN	5-67	5129
49	CT Cases/40825/2019	DLST02-056007-2019	M/S HERO FINCORP LTD Vs SAFIYA OSAMBHAI	01-09-2022	DISMISSED AS WITHDRAWN	5-63	5130
50	CT Cases/40826/2019	DLST02-055986-2019	M/S HERO FINCORP LTD Vs SANGHARIYAT YAKUBBHAI	01-09-2022	DISMISSED AS WITHDRAWN	5-67	5131
51	CT Cases/40829/2019	DLST02-055990-2019	M/S HERO FINCORP LTD Vs SARIDBHAI HABIBBHAI	01-09-2022	DISMISSED AS WITHDRAWN	5-67	5132
52	CT Cases/40830/2019	DLST02-056012-2019	SAIID	01-09-2022	DISMISSED AS WITHDRAWN	5-67	5133
53	CT Cases/40832/2019	DLST02-055951-2019	M/S HERO FINCORP LTD Vs KODIYATAR RAJU	01-09-2022	DISMISSED AS WITHDRAWN	5-67	5134
54	CT Cases/40836/2019	DLST02-055995-2019	M/S HERO FINCORP LTD Vs PARMAR AJAYBHAI	01-09-2022	DISMISSED AS WITHDRAWN	5-65	5135
55	CT Cases/40838/2019	DLST02-056016-2019	NANJIBHAI	01-09-2022	DISMISSED AS WITHDRAWN	5-63	5136
56	CT Cases/40839/2019	DLST02-055996-2019	M/S HERO FINCORP LTD Vs AKBAR SIDIKBHAI JUNEJA	01-09-2022	DISMISSED AS WITHDRAWN	5-67	5137
57	CT Cases/5334/2020	DLST02-010580-2020	M/S HERO FINCORP LTD Vs RAJKUMAR G CHANDANI	03-09-2022	COMPOUNDED	5-169	5138
			M/S HERO FINCORP LTD Vs FARAJ RIJAVANA				
			M/S HERO FINCORP LTD Vs JETHAVA RAKESH				
			MANSUBHAI				
			SURENDER RANDHAWA Vs MUKTA				

58	CT Cases/5568/2020	DLST02-010578-2020	SURENDER RANDHAWA Vs MUKTA	03-09-2022	COMPOUNDED ✓	5-179	5139
59	CT Cases/5814/2020	DLST02-011975-2020	TECHNOLOGY DEVELOPMENT BOARD Vs EKO INDIA FINANCIAL SERVICES PRIVATE LIMITED AND OTHERS	03-09-2022	COMPOUNDED	5-411	5140
60	CT Cases/5872/2020	DLST02-011260-2020	HERO FINCORP LTD Vs M/S CHEMITEX INDIA AND ANR	03-09-2022	COMPOUNDED	5-319	5141
61	CT Cases/9153/2019	DLST02-008804-2019	M/S HERO FINCORP LTD Vs SUBRATA KUMAR MAITY	05-09-2022	DISMISSED AS WITHDRAWN	5-65	5142
62	CT Cases/9156/2019	DLST02-008811-2019	M/S HERO FINCORP LTD Vs MADHU SHRIVASTAV	05-09-2022	DISMISSED AS WITHDRAWN	5-63	5143
63	CT Cases/9157/2019	DLST02-008832-2019	M/S HERO FINCORP LTD Vs MAHIR ABBAS	05-09-2022	DISMISSED AS WITHDRAWN	5-59	5144
64	CT Cases/9158/2019	DLST02-008812-2019	M/S HERO FINCORP LTD Vs ADIL AHMED	05-09-2022	DISMISSED AS WITHDRAWN	5-63	5145
65	CT Cases/9159/2019	DLST02-008813-2019	M/S HERO FINCORP LTD Vs SUNEEL KUMAR	05-09-2022	DISMISSED AS WITHDRAWN	5-59	5146
66	CT Cases/9160/2019	DLST02-008816-2019	M/S HERO FINCORP LTD Vs SUNNY TEJ SINGH	05-09-2022	DISMISSED AS WITHDRAWN	5-57	5147
67	CT Cases/9162/2019	DLST02-008817-2019	M/S HERO FINCORP LTD Vs PARVEEN SINGH	05-09-2022	DISMISSED AS WITHDRAWN	5-61	5148
68	CT Cases/9164/2019	DLST02-008835-2019	M/S HERO FINCORP LTD Vs DIPESH RAM PRASAD	05-09-2022	DISMISSED AS WITHDRAWN	5-59	5149
69	CT Cases/9165/2019	DLST02-008820-2019	M/S HERO FINCORP LTD Vs PRAVEEN KUMAR	05-09-2022	DISMISSED AS WITHDRAWN	5-61	5150
70	CT Cases/9174/2019	DLST02-008839-2019	M/S HERO FINCORP LTD Vs ARMAAN SHARMA	05-09-2022	DISMISSED AS WITHDRAWN	5-61	5151
71	CT Cases/9176/2019	DLST02-008840-2019	M/S HERO FINCORP LTD Vs SUJIT PRATAP	05-09-2022	DISMISSED AS WITHDRAWN	5-63	5152
72	CT Cases/9177/2019	DLST02-009257-2019	M/S HERO FINCORP LTD Vs SADDAM HUSSAIN	05-09-2022	DISMISSED AS WITHDRAWN	5-67	5153
73	CT Cases/9179/2019	DLST02-008841-2019	M/S HERO FINCORP LTD Vs AMBUJ DUBEY	05-09-2022	DISMISSED AS WITHDRAWN	5-63	5154
74	CT Cases/12861/2019	DLST02-020400-2019	M/S HERO FINCORP LTD Vs VICKY KUMAR JHA	05-09-2022	DISMISSED AS WITHDRAWN	5-75	5155
75	CT Cases/14100/2019	DLST02-023752-2019	M/S HERO FINCORP LTD Vs RASHID SAKUR	05-09-2022	DISMISSED AS WITHDRAWN	5-67	5156
76	CT Cases/14117/2019	DLST02-023748-2019	M/S HERO FINCORP LTD Vs MADAN SINGH	05-09-2022	DISMISSED AS WITHDRAWN	5-69	5157
77	CT Cases/14119/2019	DLST02-023809-2019	M/S HERO FINCORP LTD Vs PRAKASH PREMA RAM	05-09-2022	DISMISSED AS WITHDRAWN	5-63	5158
78	CT Cases/14137/2019	DLST02-023887-2019	M/S HERO FINCORP LTD Vs MAHAVEER SINGH	05-09-2022	DISMISSED AS WITHDRAWN	5-69	5159
79	CT Cases/14166/2019	DLST02-023851-2019	M/S HERO FINCORP LTD Vs HANUMAN PRASAD	05-09-2022	DISMISSED AS WITHDRAWN	5-67	5160
80	CT Cases/14167/2019	DLST02-023746-2019	M/S HERO FINCORP LTD Vs VARSHA KUNWAR	05-09-2022	DISMISSED AS WITHDRAWN	5-67	5161
81	CT Cases/14168/2019	DLST02-023734-2019	M/S HERO FINCORP LTD Vs AZZAD LAJPAT	05-09-2022	DISMISSED AS WITHDRAWN	5-63	5162
82	CT Cases/14169/2019	DLST02-023849-2019	M/S HERO FINCORP LTD Vs SURESH KUMAR SAINI	05-09-2022	DISMISSED AS WITHDRAWN	5-69	5163
83	CT Cases/14171/2019	DLST02-023730-2019	M/S HERO FINCORP LTD Vs DHOLI MAMACHAND	05-09-2022	DISMISSED AS WITHDRAWN	5-63	5164
84	CT Cases/14174/2019	DLST02-023747-2019	M/S HERO FINCORP LTD Vs IMTIYAJ ALAM	05-09-2022	DISMISSED AS WITHDRAWN	5-69	5165
85	CT Cases/14178/2019	DLST02-023736-2019	M/S HERO FINCORP LTD Vs FAHIM SHARAFAT	05-09-2022	DISMISSED AS WITHDRAWN	5-67	5166
86	CT Cases/14179/2019	DLST02-023768-2019	M/S HERO FINCORP LTD Vs AMITA KUMAR	05-09-2022	DISMISSED AS WITHDRAWN	5-67	5167

87	CT Cases/14183/2019	DLST02-023770-2019	M/S HERO FINCORP LTD Vs MOHAMMAD SAMSUL ANSARI	05-09-2022	DISMISSED AS WITHDRAWN	5-67	5168
88	CT Cases/14188/2019	DLST02-023771-2019	M/S HERO FINCORP LTD Vs SHARAD ASTHANA	05-09-2022	DISMISSED AS WITHDRAWN	5-63	5169
89	CT Cases/23741/2019	DLST02-036120-2019	M/S RBL BANK LTD. Vs RAJESH KUMAR SINGH	05-09-2022	DISMISSED AS WITHDRAWN	5-81	5170
90	CT Cases/23745/2019	DLST02-036116-2019	M/S RBL BANK LTD. Vs INTIKHAB	05-09-2022	DISMISSED AS WITHDRAWN	5-75	5171
91	CT Cases/23746/2019	DLST02-036115-2019	M/S RBL BANK LTD. Vs VISHAL SHARMA	05-09-2022	DISMISSED AS WITHDRAWN	5-77	5172
92	CT Cases/23758/2019	DLST02-036128-2019	M/S RBL BANK LTD. Vs RAJEEV KUMAR	05-09-2022	DISMISSED AS WITHDRAWN	5-79	5173
93	CT Cases/23767/2019	DLST02-036123-2019	M/S RBL BANK LTD. Vs TUSHAR KUMAR SHARMA	05-09-2022	DISMISSED AS WITHDRAWN	5-75	5174
94	CT Cases/32495/2019	DLST02-045871-2019	M/S HERO FINCORP LTD Vs NIREN BORAH	05-09-2022	DISMISSED AS WITHDRAWN	5-59	5175
95	CT Cases/32499/2019	DLST02-045850-2019	M/S HERO FINCORP LTD Vs GUJARIYA BHIMBHAI NARSHIBHAI	05-09-2022	DISMISSED AS WITHDRAWN	5-59	5176
96	CT Cases/32543/2019	DLST02-045869-2019	M/S HERO FINCORP LTD Vs URJITKUMAR PARMAR	05-09-2022	DISMISSED AS WITHDRAWN	5-59	5177
97	CT Cases/5556/2020	DLST02-011025-2020	M/S RBL BANK LTD. Vs OM PRAKASH BHULCHANDANI	05-09-2022	DISMISSED AS WITHDRAWN	5-97	5178
98	CT Cases/14974/2019	DLST02-024787-2019	M/S HERO FINCORP LTD Vs ZUBAIR KHAN	06-09-2022	DISMISSED FOR NON-PROSECUTION	5-73	5179
99	CT Cases/14978/2019	DLST02-024806-2019	M/S HERO FINCORP LTD Vs SHYAM SUNDAR	06-09-2022	DISMISSED FOR NON-PROSECUTION	5-73	5180
100	CT Cases/14997/2019	DLST02-024800-2019	M/S HERO FINCORP LTD Vs SADIK KHAN	06-09-2022	DISMISSED FOR NON-PROSECUTION	5-73	5181
101	CT Cases/15035/2019	DLST02-024679-2019	M/S HERO FINCORP LTD Vs SHAKIL AHMAD	06-09-2022	DISMISSED FOR NON-PROSECUTION	5-73	5182
102	CT Cases/15065/2019	DLST02-024788-2019	M/S HERO FINCORP LTD Vs AKRAM ALI	06-09-2022	DISMISSED FOR NON-PROSECUTION	5-71	5183
103	CT Cases/40065/2019	DLST02-054779-2019	M/S HERO FINCORP LTD Vs UTERIYA AMITBHAI	06-09-2022	DISMISSED AS WITHDRAWN	5-71	5184
104	CT Cases/26218/2019	DLST02-028663-2019	M/S HERO FINCORP LTD Vs KONGARI SWAPNA	07-09-2022	DISMISSED FOR NON-PROSECUTION	5-55	5185
105	CT Cases/26221/2019	DLST02-028665-2019	M/S HERO FINCORP LTD Vs VADDE ANJANEYULU	07-09-2022	DISMISSED FOR NON-PROSECUTION	5-55	5186
106	CT Cases/26224/2019	DLST02-028657-2019	M/S HERO FINCORP LTD Vs NERATLA MADHUSUDHAN GOUD	07-09-2022	DISMISSED FOR NON-PROSECUTION	5-55	5187
107	CT Cases/26227/2019	DLST02-028662-2019	M/S HERO FINCORP LTD Vs SURESH KUMAR NAGISETTI	07-09-2022	DISMISSED FOR NON-PROSECUTION	5-55	5188
108	CT Cases/26228/2019	DLST02-028674-2019	M/S HERO FINCORP LTD Vs SIVA NAGESWAR ROA	07-09-2022	DISMISSED FOR NON-PROSECUTION	5-57	5189

109	CT Cases/26230/2019	DLST02-028658-2019	M/S HERO FINCORP LTD Vs MANCHUKONDA VENKA TESWARLU ✓	07-09-2022	DISMISSED FOR NON- PROSECUTION	5-55	5190
110	CT Cases/26232/2019	DLST02-028659-2019	M/S HERO FINCORP LTD Vs NANNAPUREDDY NARAYANA REDDY ✓	07-09-2022	DISMISSED FOR NON- PROSECUTION	5-57	5191
111	CT Cases/26238/2019	DLST02-028627-2019	M/S HERO FINCORP LTD Vs SAMA NAGIREDDY ✓	07-09-2022	DISMISSED FOR NON- PROSECUTION	5-61	5192
112	CT Cases/26239/2019	DLST02-028656-2019	M/S HERO FINCORP LTD Vs CH RAJESH ✓	07-09-2022	DISMISSED FOR NON- PROSECUTION	5-57	5193
113	CT Cases/26244/2019	DLST02-028651-2019	M/S HERO FINCORP LTD Vs MOHAMMED AWAZ ARIF ✓	07-09-2022	DISMISSED FOR NON- PROSECUTION	5-55	5194
114	CT Cases/26251/2019	DLST02-028680-2019	M/S HERO FINCORP LTD Vs VUAYKUMAR KANDHIKA ✓	07-09-2022	DISMISSED FOR NON- PROSECUTION	5-57	5195
115	CT Cases/26253/2019	DLST02-028221-2019	M/S HERO FINCORP LTD Vs GUNDU ARUNSWAMY ✓	07-09-2022	DISMISSED FOR NON- PROSECUTION	5-55	5196
116	CT Cases/26254/2019	DLST02-028681-2019	M/S HERO FINCORP LTD Vs KANIKYAM RANI ✓	07-09-2022	DISMISSED FOR NON- PROSECUTION	5-55	5197
117	CT Cases/26261/2019	DLST02-028243-2019	STATE Vs UDAYA RANI VEEPURI ✓	07-09-2022	DISMISSED FOR NON- PROSECUTION	5-55	5198
118	CT Cases/26263/2019	DLST02-028247-2019	M/S HERO FINCORP LTD Vs MOHAMMED RAHEEM ✓	07-09-2022	DISMISSED FOR NON- PROSECUTION	5-53	5199
119	CT Cases/26265/2019	DLST02-028254-2019	M/S HERO FINCORP LTD Vs BHUKYA RAMU ✓	07-09-2022	DISMISSED FOR NON- PROSECUTION	5-83	5200
120	CT Cases/26278/2019	DLST02-028319-2019	M/S HERO FINCORP LTD Vs BALE SANTHA KUMARI ✓	07-09-2022	DISMISSED FOR NON- PROSECUTION	5-55	5201
121	CT Cases/26279/2019	DLST02-028322-2019	M/S HERO FINCORP LTD Vs MATEEN SHAREEF ✓	07-09-2022	DISMISSED FOR NON- PROSECUTION	5-57	5202
122	CT Cases/26280/2019	DLST02-028328-2019	M/S HERO FINCORP LTD Vs TALATI PADMARAJU ✓	07-09-2022	DISMISSED FOR NON- PROSECUTION	5-55	5203
123	CT Cases/26281/2019	DLST02-028312-2019	M/S HERO FINCORP LTD Vs KAMBALA GABARSINGH ✓	07-09-2022	DISMISSED FOR NON- PROSECUTION	5-57	5204
124	CT Cases/26282/2019	DLST02-028315-2019	M/S HERO FINCORP LTD Vs HEDAYA M ✓	07-09-2022	DISMISSED FOR NON- PROSECUTION	5-55	5205
125	CT Cases/26283/2019	DLST02-028345-2019	M/S HERO FINCORP LTD Vs CHEKERALA DEENAMANI ✓	07-09-2022	DISMISSED FOR NON- PROSECUTION	5-55	5206
126	CT Cases/26285/2019	DLST02-028339-2019	M/S HERO FINCORP LTD Vs DURAGALLA BALAPPA ✓	07-09-2022	DISMISSED FOR NON- PROSECUTION	5-55	5207
127	CT Cases/26287/2019	DLST02-028300-2019	M/S HERO FINCORP LTD Vs SAYYAD JILANI ✓	07-09-2022	DISMISSED FOR NON- PROSECUTION	5-55	5208

128	CT Cases/26293/2019	DLST02-028279-2019	M/S HERO FINCORP LTD Vs KUMARI CHOPPRLA	07-09-2022	DISMISSED FOR NON-PROSECUTION	5-55	5209
129	CT Cases/26294/2019	DLST02-028305-2019	M/S HERO FINCORP LTD Vs AMARTHALURI BHAGYA RAJU	07-09-2022	DISMISSED FOR NON-PROSECUTION	5-55	5210
130	CT Cases/26295/2019	DLST02-028309-2019	M/S HERO FINCORP LTD Vs B JAYALAXMI	07-09-2022	DISMISSED FOR NON-PROSECUTION	5-55	5211
131	CT Cases/26299/2019	DLST02-028584-2019	M/S HERO FINCORP LTD Vs M ANAND	07-09-2022	DISMISSED FOR NON-PROSECUTION	5-53	5212
132	CT Cases/26303/2019	DLST02-028581-2019	M/S HERO FINCORP LTD Vs GHATTAMNENI SRINIVAS ROA	07-09-2022	DISMISSED FOR NON-PROSECUTION	5-57	5213
133	CT Cases/26305/2019	DLST02-028571-2019	M/S HERO FINCORP LTD Vs ANKAMREDDI LAVARAJU	07-09-2022	DISMISSED FOR NON-PROSECUTION	5-55	5214
134	CT Cases/26308/2019	DLST02-028564-2019	M/S HERO FINCORP LTD Vs AEMULA SAI KUMAR	07-09-2022	DISMISSED FOR NON-PROSECUTION	5-57	5215
135	CT Cases/26309/2019	DLST02-028562-2019	M/S HERO FINCORP LTD Vs SHIRVATI SAILU	07-09-2022	DISMISSED FOR NON-PROSECUTION	5-55	5216
136	CT Cases/26310/2019	DLST02-028606-2019	M/S HERO FINCORP LTD Vs PALIVELA NAGARAJU	07-09-2022	DISMISSED FOR NON-PROSECUTION	5-59	5217
137	CT Cases/26313/2019	DLST02-028605-2019	M/S HERO FINCORP LTD Vs SHAREEF KHAN	07-09-2022	DISMISSED FOR NON-PROSECUTION	5-55	5218
138	CT Cases/26314/2019	DLST02-028633-2019	M/S HERO FINCORP LTD Vs LAVANYA SUBRAMANIAN RAMCHANDER	07-09-2022	DISMISSED FOR NON-PROSECUTION	5-55	5219
139	CT Cases/26317/2019	DLST02-028601-2019	M/S HERO FINCORP LTD Vs JELLI CHANDRA	07-09-2022	DISMISSED FOR NON-PROSECUTION	5-53	5220
140	CT Cases/26322/2019	DLST02-028595-2019	M/S HERO FINCORP LTD Vs PULLA MOGILAI AH	07-09-2022	DISMISSED FOR NON-PROSECUTION	5-57	5221
141	CT Cases/26327/2019	DLST02-028635-2019	M/S HERO FINCORP LTD Vs SATYAVATHI TURANGI	07-09-2022	DISMISSED FOR NON-PROSECUTION	5-57	5222
142	CT Cases/26329/2019	DLST02-028593-2019	M/S HERO FINCORP LTD Vs MOHAMMED ABDUL HAKEEM AMIR	07-09-2022	DISMISSED FOR NON-PROSECUTION	5-59	5223
143	CT Cases/9264/2019	DLST02-010240-2019	M/S HERO FINCORP LTD Vs LALSINGH YADAV	08-09-2022	DISMISSED AS WITHDRAWN	5-63	5224
144	CT Cases/9265/2019	DLST02-010268-2019	M/S HERO FINCORP LTD Vs HASAN ALI	08-09-2022	DISMISSED AS WITHDRAWN	5-65	5225
145	CT Cases/9277/2019	DLST02-010280-2019	M/S HERO FINCORP LTD Vs KAMLESH AHIRWAR	08-09-2022	DISMISSED AS WITHDRAWN	5-67	5226
146	CT Cases/9282/2019	DLST02-010290-2019	M/S HERO FINCORP LTD Vs RAJKUMAR HARACHET	08-09-2022	DISMISSED AS WITHDRAWN	5-65	5227
147	CT Cases/9283/2019	DLST02-010291-2019	M/S HERO FINCORP LTD Vs RAJKUMAR PREMPAL	08-09-2022	DISMISSED AS WITHDRAWN	5-65	5228
148	CT Cases/9285/2019	DLST02-010301-2019	M/S HERO FINCORP LTD Vs RIKKY KAKKAR	08-09-2022	DISMISSED AS WITHDRAWN	5-69	5229

149	CT Cases/13097/2019	DLST02-021310-2019	M/S HERO FINCORP LTD Vs SIMA GURJAR ✓	08-09-2022	DISMISSED AS WITHDRAWN	5-71	5230
150	CT Cases/16592/2019	DLST02-028007-2019	M/S CAPITAL TRUST LTD Vs NASIM ✓	13-09-2022	COMPOUNDED	5-87	5231
151	CT Cases/6430/2020	DLST02-013801-2020	RAJENDER KUMAR Vs AARTI MADANPAL WALMIKI ✓	14-09-2022	DISMISSED FOR NON-PROSECUTION	5-109	5232
152	CT Cases/175/2020	DLST02-064120-2019	M/S HERO FINCORP LTD Vs MANOJ KUMAR ✓	15-09-2022	COMPOUNDED	5-77	5233
153	CT Cases/5336/2020	DLST02-010444-2020	LT COLONEL PAISHAL MANOCHA Vs SARABJIT SINGH ✓	15-09-2022	COMPOUNDED	5-185	5234
154	CT Cases/12556/2019	DLST02-020756-2019	M/S HERO FINCORP LTD Vs VIPIN CHAUDHARY ✓	17-09-2022	ABATED	5-75	5235
155	CT Cases/43211/2019	DLST02-058754-2019	JITENDER GANDHI Vs GAURAV PAIWA ✓	03-09-2022	ACQUITTED	5-371	5236
156	CT Cases/5666/2020	DLST02-011259-2020	MOHIT SEJWAL Vs MURARIRAY ✓	15-09-2022	CONVICTED	5-397	5237
157	CT Cases/4769/2020	DLST02-008340-2020	KUKREJA TRAVERS PVT LTD Vs M/S TORNA HOLIDAYS LLP AND ORS ✓	07-09-2022	ACQUITTED	5-425	5238
158	CT Cases/4239/2020	DLST02-005705-2020	EQUITAS SMALL FINANCE BANK LTD Vs SANDEEP TUSHIR ✓	19-09-2022	COMPOUNDED	5-77	5239
159	CT Cases/4245/2020	DLST02-005703-2020	EQUITAS SMALL FINANCE BANK LTD Vs GEETA CHOPRA ✓	19-09-2022	COMPOUNDED	5-75	5240
160	Misc CrI/109/2022	DLST02-034245-2022	HARISHANKAR Vs BIGAMBER SINGH ✓	28-09-2022	DISPOSED	5-57	5241
161	CT Cases/2970/2020	DLST02-002671-2020	VIKAS DAHIA Vs AMIT DAGAR ✓	30-09-2022	COMPOUNDED	5-225	5242
162	CT Cases/4771/2020	DLST02-008324-2020	DEVANAND TIWARI Vs MUKESH SANKRIT ✓	30-09-2022	DISPOSED OFF	5-321	5243
163	CT Cases/5925/2020	DLST02-012465-2020	M/S RBL BANK LTD. Vs AUTOMOTIVE AND INDUSTRIAL LININGS AND ORS ✓	30-09-2022	COMPOUNDED	5-95	5244
164	CT Cases/5934/2020	DLST02-011925-2020	M/S RBL BANK LTD. Vs S R TRADING CO. AND ORS ✓	30-09-2022	COMPOUNDED	5-97	5245
165	CT Cases/6406/2020	DLST02-012086-2020	SURESH SHWAS Vs KAMALJIT SINGH ✓	09-09-2022	ACQUITTED	5-341	5246

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Sr. No.	CT NO.	CNR NO.	CASE TITLE	Date of Decision	Decision Type	Paging	Goshwara
1	CT Cases/139/2020	DLST02-064124-2019	M/S HERO FINCORP LTD Vs VIJAY SHANKAR ✓	06-10-2022	COMPOUNDED	5-79	5247
2	Misc CrI/23/2022	DLST02-004728-2022	RAVINDER KUMAR Vs HARISH KUMAR ✓	06-10-2022	DISPOSED	5-49	5248
3	CT Cases/5971/2020	DLST02-012560-2020	M/S SBN LEASNG AND FINANCE LTD Vs MAINUDIN ANSARI ✓	11-10-2022	COMPOUNDED	5-129	5249
4	CT Cases/6068/2020	DLST02-012470-2020	SANIARUPA ENTERPRISES Vs ROHIT SAIGAL AND ORS ✓	14-10-2022	COMPOUNDED	5-197	5250
5	CT Cases/5483/2020	DLST02-010942-2020	VIJAY KUMAR Vs SHALU VERMA ✓	17-10-2022	COMPOUNDED	5-137	5251
6	CT Cases/6062/2020	DLST02-012466-2020	SUNITA Vs S.K. BHARDWAJ ✓	19-10-2022	COMPOUNDED	5-177	5252
7	CT Cases/5815/2020	DLST02-012446-2020	SHYAMBEER Vs GULISTAN ✓	28-10-2022	COMPOUNDED	5-351	5253
8	CT Cases/3088/2020	DLST02-003128-2020	M/S MARUTI ELECTRONICS Vs AKASH ✓	31-10-2022	COMPOUNDED	5-163	5254